

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal

No(s). 1254/2015

PRADEEP KUMAR ARORA AND ANR.

Appellant(s)

VERSUS

IN RE: (HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD) U.P.

Respondent(s)

(with appln. (s) for bail and office report)

Date : 17/08/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s)

Mr. R.B. Singhal, Sr. Adv.
Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Nikhil Sharma, Adv.
Mr. Sanjay Kumar Singh, Adv.
Mr. Aditya B. Singhal, Adv.
Mr. Amit Upadhyay, Adv.
Mr. Anish Agarwal, Adv.

For Respondent(s)

Mr. Ashok K. Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Admitted.

(NARENDRA PRASAD)
COURT MASTER(MADHU NARULA)
COURT MASTER

Signature Not Verified

Digitally signed by
NARENDRA PRASAD
Date: 2016.08.17
17:57:44 IST
Reason: